

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/64/2016
NAME OF THE PETITIONER(S) : S. Jayaprakash
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

(1)	T.V.P. Saivihari M. Chiruvishnu	Counsel for R2	T.V.P. Saivil
-----	------------------------------------	-------------------	---------------

2.	PREETHI - S. ARASU for Rajagopal & Rajuvelu Advocates	Counsel for R2	Rajagopal
----	--	----------------------	-----------

ORDER

Shri Rohan Rajasekharan, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 present. This matter is posted alongwith TCP 51/2016. Put up on **05.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)